

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

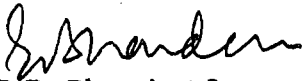


ORDER SHEET

Original APPLICATION NO. 114 OF 2008

Applicant(s) Deesa Lalvyas Respondent(s) UD/Secs

Advocate for Applicant(s) Mr. R.P. Joshi Advocate for Respondent(s)

Notes of the Registry	Orders of the Tribunal
Presently application posted at Ajmer. Urged Court point to be considered by Hon'ble Court <u>26/5/08</u>	<u>26/5/08</u> Mr. R.P. Joshi Counsel for applicant Register put up in Court for admission on <u>28.05.2008</u>  REGISTRAR C.A.T. JODHPUR <u>O.A. No. 114/2008</u> <u>Date of order: 28.05.2008</u> Mr. R.P. Joshi, counsel for applicant. On the question of jurisdiction raised by the Registry, learned counsel for the applicant submitted that, without taking time of the Court on this issue, he be allowed to withdraw this O.A. and the same may be dismissed accordingly with liberty to file fresh O.A. at Jaipur (since applicant at present is working at Ajmer). We see no prejudice is being caused to the respondents. In view of the above, O.A. is allowed to be withdrawn and dismissed accordingly with liberty to file fresh O.A. at Jaipur, if so advised.  [R.R. Bhandari] Member (A)  [A.K. Yog] Member (J) <u>nlk</u>

Copy sent
to
3/18/78

RECEIVED
FBI - NEW YORK

RECEIVED
FBI - NEW YORK

RECEIVED
FBI - NEW YORK

RECEIVED
FBI - NEW YORK

On the question of jurisdiction raised by the Registrar,
learned counsel for the applicant submitted that, without
taking into account the Court on this issue, he be allowed to
withdraw this O.A. and the same may be dismissed
accordingly with liberty to the said O.A. to appear before
applicant at present working at (A) (M). We said no
prejudice is being caused to the respondents.

In view of the above, O.A. is allowed to be withdrawn
and dismissed accordingly with liberty to the said O.A. to
appear, if so advised.

I, JAY KAN II and III destroyed
in my presence on 1/18/78
under the supervision of
section officer () as per
order dated 1/18/78

Section officer (Record)

[REDACTED] (A)

nk